## GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:3044 ANSWERED ON:11.12.2014 NON UTILISATION OF FUNDS Nishank Dr. Ramesh Pokhriyal

## Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has taken any steps/proposes to take any steps to tackle the problem of non-utilisation of funds meant for various rural development schemes by the States due to which implementation of these schemes is affected;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

## **Answer**

## MINISTER OF RURAL DEVELOPMENT (SHRI BIRENDER SINGH)

(a) to (c): Department of Rural Development, inter alia, is implementing Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Gram Sadak Yojana (PMGSY), National Rural Livelihoods Mission (NRLM) and Indira AwaasYojana (IAY), in rural areas of the country, as a part of overall planning process through State Governments and UT Administrations. The funds are released to States/UTs in accordance with the programme guidelines based on their absorption capacity and utilization of available funds. The Department has been constantly pursuing the issue with the State/UT governments through Performance Review Committee Meetings to tackle the problem of unspent balances and to ensure timely disbursement and sound financial management. Under MGNREGA, electronic fund management system (E-FMS) has also been implemented to ensure smooth fund flow management, reduce unspent balances and minimise leakages etc.